F.No.1/13(3)/2017-LS.II
Government of India
Ministry of Labour & Employment
Office of the Chief Labour Commissioner(C)
New Delhi

Dated: 17/3/2017

Revision of Minimum Rates of Wages

The Central Government in exercise of the powers conferred under Clause (b) of section 3 read with clause (i) of sub-section (1) of section 4 of the minimum wages Act, 1948 has revised the minimum rates of wages per day for all category of employees specified in column no. (1) of the Gazette Notification **S.O.No. 188(E)** for the Schedule Employment of **"Construction or Maintenance of Roads or Runways or in Building Operation INCLUDING LAYING DOWN UNDERGROUND ELECTRIC, WIRELESS, RADIO, TELEVISION, TELEPHONE,TELEGRAPH AND OVERSEAS COMMUNICATION CABLES AND SIMILAR OTHER UNDERGROUND CABLING WORK, ELECTRIC LINES, WATER SUPPLY LINES AND SEWERAGE PIPE LINES** which is effective from the date of publication i.e. 19th January, 2017. The revised rates of minimum wages per day is given below.

Category of employee	Area 'A'	Area 'B'	Area 'C'
Unskilled	523	437	350
Semi-skilled/ Unskilled supervisory	579	494	410
Skilled	637	579	494
Clerical	637	579	494
Highly Skilled	693	637	579

The workers are eligible for the minimum wages quoted against their respective category and next VDA shall be effective from 01.04.2017 only.

The other details of notification **S.O.No. 188(E)** is available in Ministry of Labour & employment website **labour.gov.in**

(Anil Kumar Nayak)
Chief Labour Commissioner(C)